

Plan Publicity in Delhi

419. **Shri D. C. Sharma:** Will the Minister of Information and Broadcasting be pleased to state the amount of money spent for Plan publicity in Delhi during 1958-59?

The Minister of Information and Broadcasting (Dr. Keskar): Plan Publicity in the States/Union Territories is mainly the function of the State Government/Administration concerned. During the year 1958-59, the Delhi Administration incurred an expenditure of Rs 0.43 lakh on Plan Publicity.

Under the Integrated Publicity Programme for the Second Plan, this Ministry is also responsible for giving general publicity to the Plan and the development works included therein, on all India basis, through its various Media Units. As the Delhi State forms part of a larger unit and expenditure is not booked State-wise, it will not be possible to give figures of expenditure incurred in Delhi area under the Programme.

Indian Pilgrims to Pakistan

420. **Shri D. C. Sharma:** Will the Prime Minister be pleased to state

(a) the number of pilgrims from India who attended the religious fairs in both the wings of Pakistan during 1959-60 so far,

(b) the facilities provided by the Pakistan Government to these pilgrims; and

(c) whether these pilgrims have made any representation in regard to the condition of their shrines in Pakistan?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) The number of pilgrims

who attended religious fairs in West Pakistan in Government-sponsored parties since January 1, 1959 is 2138. This figure does not include pilgrims to the Nankana Sahib in West Pakistan, or to shrines in East Pakistan. Pilgrims are permitted to visit these shrines on an individual basis, and the exact numbers of them are not available.

(b) The Government of Pakistan provided the usual facilities of transport, board and lodging on payment.

(c) No, Sir.

Non-payment of Dues by Displaced Persons

421. **Shri D. C. Sharma:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the number of persons who have been arrested for non-payment of their dues under Section 30(2) of the Displaced Persons (Compensation and Rehabilitation) Act, 1954, during the current year so far, and

(b) the amount realised from them?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) None.

(b) Does not arise.

Speeches of Eminent Leaders

422. **Shri D. C. Sharma:** Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Unstarred Question No 538 on the 11th August, 1959 and state the latest position with regard to the recording of speeches of eminent leaders?

The Minister of Information and Broadcasting (Dr. Keskar): A statement giving the information is laid on the Table.